

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 1027/95

Transfer Application No.

Date of Decision 30.10.95

A. W. Waidande Petitioner/s

Shri S. P. Inamdar Advocate for
the Petitioners

Versus

Union of India and others Respondent/s

Shri S. S. Karkera for
Shri P. M. Pradhan Advocate for
the Respondents

CORAM :

Hon'ble Shri. B.S. Hegde, Member (J)

Hon'ble Shri. P.P. Srivastava, Member (A)

- (1) To be referred to the Reporter or not ?
- (2) Whether it needs to be circulated to b
other Benches of the Tribunal ?


(B.S. Hegde)
Member (J)

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 1027/95

A.W. Waidande

... Applicant.

V/s.

Union of India through
Chief Postmaster General
Maharashtra Circle
Bombay.

The Supdt. of Post Offices
New Bombay Division
Panvel, New Panvel.
Maharashtra.

... Respondents.

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Hon'ble Shri P.P. Srivastava, Member (A)

Appearance:

Shri S.P. Inamdar, counsel
for the applicant.

Shri S.S. Karkera for
Shri P.M. Pradhan, counsel
for the respondents.

ORAL JUDGEMENT

Dated: 30.10.95

(Per Shri B.S. Hegde, Member (J))

The only prayer made in this
application is that the applicant be allowed to
perform the duties of Postman/ Group 'D' in the
post office at Nerul, New Bombay. In the facts
and circumstances of the case, the respondents
are directed to consider the case of the applicant
~~and~~ ^{as far as} appoint him as and ~~when~~ the vacancy arises.

M.P. 644/95 and O.A. are disposed of accordingly.


(P.P. Srivastava)
Member (A)


(B.S. Hegde)
Member (J)

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